

**SUPREME COURT OF INDIA
(ADMN.(GENERAL) BRANCH)**

No.201A/Appln./2015-2018/SC(AG)

Dated :20th September, 2018

NOTICE

In continuation of Notice dated 31.07.2018, it is hereby informed that last date for submitting the applications for empanelment of Lawyers for allotment of chambers is extended from 30th September, 2018 (as earlier notified) to **31st October, 2018** till 5.00 p.m.

Surabhi
20/9/18

(Ms. Surabhi Prashar)
Additional Registrar(AG)

Copy to : for information and necessary action to:

1. Deputy Registrar(Computer Cell)-**with a request to upload the aforesaid Notice on the website of the Supreme Court of India.**
2. Assistant Registrar(R & I), Supreme Court of India.
3. Assistant Registrar(Record Room), Supreme Court of India.
4. Assistant Registrar(Copying), Supreme Court of India.
5. Hony. Secretary, Supreme Court Bar Association, Supreme Court of India.
6. Secretary, Supreme Court Advocates-on-Record Association, Supreme Court of India.